

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 02.04.2022) :-**

1. Total nos. of transactions	:-	2559
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2501
3. Total nos. of requests pending	:-	58

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	46
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1. WPC-1400/2017
2. ABA-157/2021
3. Cr. MP-949/2012
4. WPC-994/2020
5. SA-125/1992
6. WPC-4986/2021
7. C. REV-10/2019
8. Cr. MP-3781/2018
9. WPC-994/2020
10. BA-10826/2021
11. A. APPL-03/2018
12. WPC-2984/2016 BEING ISSUED
13. Cr. MP-1360/2015
14. CONT C-70/2020
15. ABA-1408/2022
16. ABA-4574/2021
17. Cr. MP-08/2022
18. WPC-5390/2017
19. WPC-6692/2016
20. WPC-1386/2017
21. BA-870/2021
22. CMP-88/2022
23. WPC-2099/2008
24. MA-266/2013 BEING ISSUED
25. Tr. PET C-61/2018
26. WPC-3826/2020
27. Cont. c 495/2018
28. T.A -36/2018
29. CMP-275/2013

30. MA-115/2015
31. A. APPL-03/2021
32. ABA-75/2022
33. WPC-5617/2018
34. WPC-780/2022
35. WPC-1219/2009
36. BA-9016/2020 BEING ISSUED
37. ABA-667/2021 BEING ISSUED
38. Cr. MP-355/2022
39. WPC-626/2011 BEING ISSUED
40. LPA-305/2014
41. ABA-35/2022
42. WPC-84/2014
43. ABA-3161/2019
44. ABA-2111/2022
45. WPC-1955/2021 BEING ISSUED
46. WPC-1479/2021

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

12

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet
- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
  - b. In place of order dated 03.08.20016 shows order dated 05.10.2012

C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

J) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

K)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

L) TR-5081100322113906 ABA-3245/2016 In place of order dt. 28/08/2017 shows order dt. 05/12/2016.

Pooja  
02/04/2022